

National Company Law Tribunal

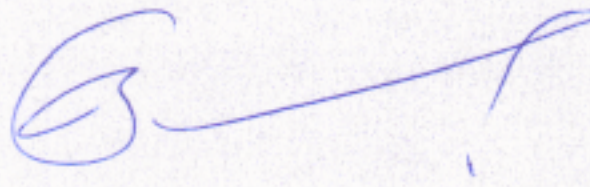

Allahabad Bench

CP NO. 107/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE COMPANY: Satori Global Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies act of 1956

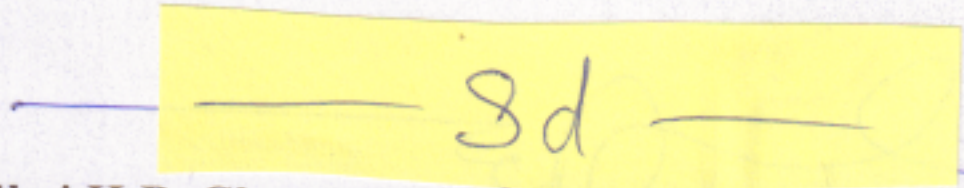
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Bimal Bhaddola	Adv	Petitioner	
2.	V. Vikram C.	PCS	Rep. 183	Anil K.
2 -	Anil Kumar	R-183 Proxy for Adesh Tandon.	Rep. 183	Anil K.
3.	Raghuw Mayar	Adv.	Rep. no. 5	

Order in CP.NO 107/ND/2013

The PCS Shri Anil Kumar appears as proxy for the Adesh Tandon as he is at present is in dispose of. Hence the matter is adjourned.

The matter be listed on 27 July, 2017.

Date - 03.07.2017


Shri H.P. Chaturvedi (Member Judicial)